



S. No.	E-mail (To and From)	Content of e-mail	Observation																																																																																										
1.	Ms. Shanta Sohoni of OP-1 to OP-4	It is decided that we will do this business on quantity basis. Sharing will be 75% - 25% basis. (Pl. Inform us as soon as tender gets finalise for update the position time to time) (P.S.: Pl. Discuss with us before quoting the tender where quantities are splited)	Ms. Shanta Sohoni divided the forthcoming tenders on a quantity basis (75%–25%) between OP-1 Group (OP-1, OP-2, and OP-3) and OP-4. She kept updating the same as well.																																																																																										
2.	Ms. Shanta Sohoni of OP-1 to OP-4	Subject: PT-AC.xlsx Attachments: PT-AC.xlsx Allotment of Protective Tubes Account for Polyacetal Protective Tubes <table border="1" style="margin-left: 20px;"> <thead> <tr> <th>S. No.</th> <th>Rly.</th> <th>Tender No.</th> <th>Due date</th> <th>Qty.</th> <th>PPPL</th> <th>JPPL</th> <th>Qty. dropped</th> </tr> </thead> <tbody> <tr><td>1</td><td>ICF</td><td>02151253</td><td>12/06/15</td><td>23879</td><td>16137</td><td></td><td>7742</td></tr> <tr><td>2</td><td>CR</td><td>11152530</td><td>30/04/15</td><td>4000</td><td>0</td><td>0</td><td>4000</td></tr> <tr><td>3</td><td>NFR</td><td>30150013</td><td>30/07/15</td><td>1635</td><td>0</td><td>1635</td><td></td></tr> <tr><td>4</td><td>NFR</td><td>30150013-A</td><td>09/09/15</td><td>10978</td><td>5489</td><td>5489</td><td></td></tr> <tr><td>5</td><td>SCR</td><td>30151051</td><td>23/09/15</td><td>8339</td><td></td><td>8339</td><td></td></tr> <tr><td>6</td><td>SR</td><td>04150910</td><td>23/09/15</td><td>11219</td><td>11219</td><td></td><td></td></tr> <tr><td>7</td><td>WCR</td><td>30151008-A</td><td>06/10/15</td><td>7810</td><td>7810</td><td></td><td></td></tr> <tr><td>8</td><td>CR</td><td>48156501</td><td>26/10/15</td><td>1440</td><td></td><td>1440</td><td></td></tr> <tr><td>9</td><td>NWR</td><td>30151015</td><td>29/10/15</td><td>3269</td><td>3269</td><td></td><td></td></tr> </tbody> </table> <table border="1" style="margin-left: 20px;"> <tr><td>Total Qty.</td><td>72569</td></tr> <tr><td>Dropped Qty.</td><td>11742</td></tr> <tr><td>Bal. Qty.</td><td>60827</td></tr> <tr><td>75% PPPL</td><td>36496</td></tr> <tr><td>25% JPPL</td><td>12165</td></tr> </table> <p style="margin-left: 20px;">Tender dropped</p>		S. No.	Rly.	Tender No.	Due date	Qty.	PPPL	JPPL	Qty. dropped	1	ICF	02151253	12/06/15	23879	16137		7742	2	CR	11152530	30/04/15	4000	0	0	4000	3	NFR	30150013	30/07/15	1635	0	1635		4	NFR	30150013-A	09/09/15	10978	5489	5489		5	SCR	30151051	23/09/15	8339		8339		6	SR	04150910	23/09/15	11219	11219			7	WCR	30151008-A	06/10/15	7810	7810			8	CR	48156501	26/10/15	1440		1440		9	NWR	30151015	29/10/15	3269	3269			Total Qty.	72569	Dropped Qty.	11742	Bal. Qty.	60827	75% PPPL	36496	25% JPPL	12165
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4.	Mr. Rajeev Dudhani of OP-4 to Ms. Shanta Sohoni of OP-1	Mam, Pl. see attached file regarding upto date position in P. Tube (orders received upto 21/03/2016)	OP-4 shared up-to-date position with Ms. Shanta Sohoni.														
5.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	-															
6.	OP-4 to Ms. Shanta Sohoni of OP-1	Pl. send allocation for below tenders immediately	OP-4 asked for allocation of new tenders. Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (75%–25%) between OP-1 Group (OP-1, OP-2, and OP-3) and OP-4.														
7.	Ms. Shanta Sohoni of OP-1 to OP-4	<table border="1"> <tr> <td>Total Qty.</td> <td>94892</td> </tr> <tr> <td>Dropped Qty.</td> <td>28007</td> </tr> <tr> <td>Bal. Qty.</td> <td>66885</td> </tr> <tr> <td>75% PPPL</td> <td>50164</td> </tr> <tr> <td>25% JPPL</td> <td>16721</td> </tr> <tr> <td>Excess/ Shortage PPPL</td> <td>-2,598</td> </tr> <tr> <td>Excess/ Shortage JPPL</td> <td>2,598</td> </tr> </table> <p>It is decided that we will do this business on quantity basis. Sharing will be 75% - 25% basis. (Pl. Inform us as soon as tender gets finalise for update the position time to time)</p>	Total Qty.	94892	Dropped Qty.	28007	Bal. Qty.	66885	75% PPPL	50164	25% JPPL	16721	Excess/ Shortage PPPL	-2,598	Excess/ Shortage JPPL	2,598	
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8.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Pl. note that the following P. Tube tender due on 22/04/2016 C. Rly Tender No. 11161075 due on 22/04/2016 Kindly give allocation.	OP-4 sought allocation for forthcoming tenders from OP-1.														



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9.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Dear Mam, Pl. Give allocation for NCR tender no. 30161646 due on 14/06/2016.															
10.	Mr. Rajeev Dudhani of OP-4 to Ms. Shanta Sohoni of OP-1	Mam, Pl. Give allocation for this tender and also give forthcoming tenders allocation. Regards Rajeev Dudhani															
11.	Ms. Shanta Sohoni of OP-1 to OP-4	<table border="1"> <tr><td>Total Qty.</td><td>97048</td></tr> <tr><td>Dropped Qty.</td><td>29127</td></tr> <tr><td>Bal. Qty.</td><td>67921</td></tr> <tr><td>75% PPPL</td><td>50941</td></tr> <tr><td>25% JPPL</td><td>16980</td></tr> <tr><td>Excess/ Shortage PPPL</td><td>-701</td></tr> <tr><td>Excess/ Shortage JPPL</td><td>701</td></tr> </table> <p>It is decided that we will do this business on quantity basis. Sharing will be 75% - 25% basis. (Pl. Inform us as soon as tender gets finalise for update the position time to time)</p>	Total Qty.	97048	Dropped Qty.	29127	Bal. Qty.	67921	75% PPPL	50941	25% JPPL	16980	Excess/ Shortage PPPL	-701	Excess/ Shortage JPPL	701	Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (75%–25%) between OP-1 Group (OP-1, OP-2, and OP-3) and OP-4. In reply, OP-4 made certain remarks in the table sent by Ms. Shanta Sohoni in red.
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12.	Mr. Rajeev Dudhani of OP-4 to Ms. Shanta Sohoni of OP-1	<p>Please see the attached file regarding update of P. Tube account. See the red colour remarks. The attachment states as follows:</p> <table border="1"> <tr><td>Total Qty.</td><td>97048</td></tr> <tr><td>Dropped Qty.</td><td>29127</td></tr> <tr><td>Bal. Qty.</td><td>67921</td></tr> <tr><td>75% PPPL</td><td>50941</td></tr> <tr><td>25% JPPL</td><td>16980</td></tr> <tr><td>Excess/ Shortage PPPL</td><td>-701</td></tr> <tr><td>Excess/ Shortage JPPL</td><td>701</td></tr> </table> <p>It is decided that we will do this business on quantity basis. Sharing will be 75% - 25% basis. (Pl. Inform us as soon as tender gets finalise for update the position time to time)</p>	Total Qty.	97048	Dropped Qty.	29127	Bal. Qty.	67921	75% PPPL	50941	25% JPPL	16980	Excess/ Shortage PPPL	-701	Excess/ Shortage JPPL	701	
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13.	OP-4 to Ms. Shanta Sohoni of OP-1	Pl. Issue Protective tube allocation for July 2016.	OP-4 asked Ms. Shanta Sohoni to make allocations. Ms. Shanta Sohoni replied saying allocation will be made after 04.07.2016.														
14.	Ms. Shanta Sohoni of OP-1 to OP-4	Allotment will be made after 4 th July 2016 because SWR tender will be opening on 11/7/16															
15.	Ms. Shanta Sohoni of OP-1 to OP-4	<table border="1"> <tr> <td>Total Qty.</td> <td>97678</td> </tr> <tr> <td>Dropped Qty.</td> <td>32231</td> </tr> <tr> <td>Bal. Qty.</td> <td>65447</td> </tr> <tr> <td>75% PPPL</td> <td>49085</td> </tr> <tr> <td>25% JPPL</td> <td>16362</td> </tr> <tr> <td>Excess/ Shortage PPPL</td> <td>-2557</td> </tr> <tr> <td>Excess/ Shortage JPPL</td> <td>2557</td> </tr> </table> <p>It is decided that we will do this business on quantity basis. Sharing will be 75% - 25% basis. (Pl. Inform us as soon as tender gets finalise for update the position time to time)</p>	Total Qty.	97678	Dropped Qty.	32231	Bal. Qty.	65447	75% PPPL	49085	25% JPPL	16362	Excess/ Shortage PPPL	-2557	Excess/ Shortage JPPL	2557	Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (75%–25%) between OP-1 Group (OP-1, OP-2, and OP-3) and OP-4.
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16.	Ms. Shanta Sohoni of OP-1 to OP-4	For Protective tube also we are charging ED @ 6% and CST @ 5.5% SWR tender was dropped because you have charged ED @ 12.5%. If you are paying ED @ 12.5% for this item, then you have to reduce your basic rate to match our rate. Pl. confirm	Ms. Shanta Sohoni informed OP-4 that SWR tender was dropped because of OP-4 charging higher excise duty. She stated that if OP-4 charged higher Excise Duty, it has to reduce the basic rate to match the rate with OP-1.														
17.	OP-4 to Ms. Shanta Sohoni of OP-1	Due to mistake we were quoted ED @ 12.5% but it is 6% only. So kindly confirm the rates to be quoted by JPPL for all the future tender as there is little bit increase in the rate of Part – 1 (PPPL) rate. Please decide the final rate (basic + 6% +5.5%) for JPPL & PPPL.															
18.	Ms. Shanta Sohoni of OP-1 to OP-4	Now, recent tender we have quoted Rs. 432 /- + ED 6 % + CST 5.5% + freight Rs. 35/- (depend on destination) You should quote 425/- +++...															



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19.	Mr. Rajeev Dudhani of OP-4 to Ms. Shanta Sohoni of OP-1	Thanks We will quote ICF & WCR tender basic 425 +6% +5.5% + Rs.35/- freight = Total Rs. 510.27 (all inclusive). Pl. Confirm.	OP-4 replied that it had quoted wrongly and what final rates should be quoted in the future.														
20.	Ms. Shanta Sohoni of OP-1 to OP-4	<table border="1"> <tr> <td>Total Qty.</td> <td>147593</td> </tr> <tr> <td>Dropped Qty.</td> <td>32231</td> </tr> <tr> <td>Bal. Qty.</td> <td>115362</td> </tr> <tr> <td>75% PPPL</td> <td>86522</td> </tr> <tr> <td>25% JPPL</td> <td>28841</td> </tr> <tr> <td>Excess/ Shortage PPPL</td> <td>-2,557</td> </tr> <tr> <td>Excess/ Shortage JPPL</td> <td>2,557</td> </tr> </table> <p>It is decided that we will do this business on quantity basis. Sharing will be 75% - 25% basis. ATI got Part I status w.e.f. 11/07/16. Therefore, all tenders will be shared 75% - 25%. (Pl. Inform us as soon as tender gets finalise for update the position time to time) Regards PPPL (P.S.: Pl. Discuss with us before quoting the tender where quantities are splited)</p>	Total Qty.	147593	Dropped Qty.	32231	Bal. Qty.	115362	75% PPPL	86522	25% JPPL	28841	Excess/ Shortage PPPL	-2,557	Excess/ Shortage JPPL	2,557	Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (75%–25%) between OP-1 Group (OP-1, OP-2, and OP-3) and OP-4. It was also advised to discuss before quoting in tenders where quantities are to be split. It is also mentioned that OP-2 got approval as a Part I vendor.
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21.	Mr. Rajeev Dudhani of OP-4 to Ms. Shanta Sohoni of OP-1	Mam, Pl. see attachment file regarding the remark of JPPL for P. Tube accounts as on date 05/09/2016 Rajeev Dudhani	OP-4 pointed out to OP-1 the remarks made by it in the attachment file sent by OP-1 to OP-4.														
22.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Mam, Pl. see P. tube accounts updated. Pl. accommodate the surplus/ deficit figures in the accounts.	In reply, OP-1 stated that the allocation has been updated on the basis of remarks made by OP-4.														
23.	Ms. Shanta Sohoni of OP-1 to OP-4	As per your remarks, updated statement is enclosed herewith. Future tender will be allotted accordingly.															



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24.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Mam, Pl. see update accounts of PT.AC Regards Rajesh Jai Polypan	OP-4 pointed out to OP-1 the remarks made by it in the attachment file sent by OP-1 to OP-4.														
25.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Mam, Pl. send new allocation for forthcoming tenders of Protective tube.	OP-4 asked Ms. Shanta Sohoni to make allocations.														
26.	Ms. Shanta Sohoni of OP-1 to OP-4	<table border="1"> <tr> <td>Total Qty.</td> <td>168356</td> </tr> <tr> <td>Dropped Qty.</td> <td>39087</td> </tr> <tr> <td>Bal. Qty.</td> <td>129269</td> </tr> <tr> <td>75% PPPL</td> <td>96952</td> </tr> <tr> <td>25% JPPL</td> <td>32317</td> </tr> <tr> <td>Excess/ Shortage PPPL</td> <td>8,092</td> </tr> <tr> <td>Excess/ Shortage JPPL</td> <td>-6,997</td> </tr> </table> <p>It is decided that we will do this business on quantity basis. Sharing will be 75% - 25% basis. ATI got Part I status w.e f. 11/07/16. Therefore, all tenders will be shared 75% - 25%. (Pl. Inform us as soon as tender gets finalise for update the position time to time) Regards PPPL (P.S.: Pl. Discuss with us before quoting the tender where quantities are splited)</p>	Total Qty.	168356	Dropped Qty.	39087	Bal. Qty.	129269	75% PPPL	96952	25% JPPL	32317	Excess/ Shortage PPPL	8,092	Excess/ Shortage JPPL	-6,997	Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (75%–25%) between OP-1 Group (OP-1, OP-2, and OP-3) and OP-4. It was also advised to discuss before quoting in tenders where quantities are to be split. It is again mentioned that OP-2 got approval as a Part I vendor.
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27.	Mr. Rajeev Dudhani of OP-4 to Ms. Shanta Sohoni of OP-1	While seeing the comparative statement of CR tender, it is clear that we will not get order for Polyacetal Protective Tube and the rate is very higher than metal protective tube. In future we will get any information regarding the issue or order from CR we will inform you. Pl. allot forthcoming tenders of Protective tube while in LT or OT. Also note as per our Kolkata office Tender No. 11155165C opened on 5/5/2017(Polyacetal tubes), the order issued to BBC for full qty. If you have any information for this tender.	OP-4 informed OP-1 that, since the Central Railways tender has not been allotted to OP-4, the same should be removed from its account under the cartel arrangement.														



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		Please remove this amount from our account against this tender. Regards Rajeev Dudhani JPPL																																														
28.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Mam, Pl. issue allocations for coming tenders in August, 2017 for Protective tube.	OP-4 asked Ms. Shanta Sohoni to make allocations. Ms. Shanta Sohoni divided forthcoming tenders on quantity basis (60%–20%–20%) between OP-1 Group (OP-1, OP-2, and OP-3), OP-4, and OP-6.																																													
29.	Ms. Shanta Sohoni of OP-1 to Mr. Harsha Gumballi of OP-6 and OP-4	<table border="1"> <thead> <tr> <th>S. No.</th> <th>Rly.</th> <th>Tender No.</th> <th>Due date</th> <th>Qty.</th> <th>PPPL</th> <th>JPPL</th> <th>Polymer</th> <th>Qty. dropped</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>SCR</td> <td>30171051</td> <td>16/08/2017</td> <td>9563</td> <td>7650</td> <td></td> <td>1913</td> <td></td> </tr> <tr> <td>2</td> <td>SR</td> <td>04170910</td> <td>16/08/2017</td> <td>6590</td> <td></td> <td>5272</td> <td>1318</td> <td></td> </tr> <tr> <td>3</td> <td>WCR</td> <td>30171008</td> <td>29/08/2017</td> <td>10413</td> <td>8330</td> <td></td> <td>2083</td> <td></td> </tr> <tr> <td colspan="4">Total</td> <td>26566</td> <td>15981</td> <td>5272</td> <td>5313</td> <td>0</td> </tr> </tbody> </table>		S. No.	Rly.	Tender No.	Due date	Qty.	PPPL	JPPL	Polymer	Qty. dropped	1	SCR	30171051	16/08/2017	9563	7650		1913		2	SR	04170910	16/08/2017	6590		5272	1318		3	WCR	30171008	29/08/2017	10413	8330		2083		Total				26566	15981	5272	5313	0
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20% JPPL	5313	8092		-2779																																												
20% Polymer	5313																																															
30.	Ms. Shanta Sohoni of OP-1 to OP-4 and	For S.C. Rly. Tender 30171051 due on 16/08/2017, Polyset will quote Basic Rate Rs. 441/- + Freight Rs. 38/- per pc. +GST @5% = Total Rs. 502.95 per pc. (all inclusive). Polymer is requested to quote Rs. 432/- + Freight Rs. 35/- +GST @5% = Total Rs. 490.35 per pc. (all inclusive).	OP-1 informed rates to be quoted in the South Central																																													



S. No.	E-mail (To and From)	Content of e-mail	Observation																								
	Mr. Harsha Gumballi of OP-6	Non – allottees should quote minimum 8% higher than above rates. Regards Shanta Sohoni	Railway tender to OP-4 and OP-6.																								
31.	Mr. Rajeev Dudhani of OP-4 to Ms. Shanta Sohoni of OP-1	What rate to be quoted below tenders by JPPL & Polymer. Kindly decide and inform us. <table border="1"> <thead> <tr> <th>S. No.</th> <th>Rly.</th> <th>Tender No.</th> <th>Due Date</th> <th>Qty.</th> <th>PPPL</th> <th>JPPL</th> <th>Polymer</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>SR</td> <td>04170910</td> <td>16/08/2017</td> <td>6590</td> <td></td> <td>5272</td> <td>1318</td> </tr> <tr> <td>2</td> <td>WCR</td> <td>30171008</td> <td>29/08/2017</td> <td>10413</td> <td>8330</td> <td></td> <td>2083</td> </tr> </tbody> </table>	S. No.	Rly.	Tender No.	Due Date	Qty.	PPPL	JPPL	Polymer	1	SR	04170910	16/08/2017	6590		5272	1318	2	WCR	30171008	29/08/2017	10413	8330		2083	OP-4, in reply, inquired about the rates to be quoted in Southern Railway and West Central Railways tenders also.
S. No.	Rly.	Tender No.	Due Date	Qty.	PPPL	JPPL	Polymer																				
1	SR	04170910	16/08/2017	6590		5272	1318																				
2	WCR	30171008	29/08/2017	10413	8330		2083																				
32.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Protective tender for Central Railway allotted to us. But it was both metal and polyacetal P. Tube tender and P. Tube (Metal) parties have quoted low rates hence we are not getting order and kindly remove this qty. from our account and issue fresh allocations for the forth coming tenders. Also let me know the status of SWR tender where we both are equally allotted. Details of tender CR <table border="1"> <tr> <td>CR</td> <td>11171075</td> <td>21/07/17</td> <td>10284</td> <td></td> <td>10284</td> </tr> </table>	CR	11171075	21/07/17	10284		10284	OP-4 informed OP-1 that it could not get the Central Railways tender, as vendors of metal-based protective tubes had quoted a lower price. Hence, it requested OP-1 to remove such quantity from the allocation table under cartel arrangement and issue fresh allocations.																		
CR	11171075	21/07/17	10284		10284																						
33.	Ms. Shanta Sohoni of OP-1 to Mr. Harsha Gumballi of OP-6 and OP-4	<table border="1"> <thead> <tr> <th></th> <th></th> <th>Earlier Excess</th> </tr> </thead> <tbody> <tr> <td>Total Qty.</td> <td>43005</td> <td></td> </tr> <tr> <td>Dropped Qty.</td> <td>1201</td> <td></td> </tr> <tr> <td>Bal. Qty.</td> <td>41804</td> <td></td> </tr> <tr> <td>60% PPPL</td> <td>25082</td> <td>-988</td> </tr> <tr> <td>20% JPPL</td> <td>8361</td> <td>1173</td> </tr> <tr> <td>20% Polymer</td> <td>8361</td> <td>-184</td> </tr> </tbody> </table>			Earlier Excess	Total Qty.	43005		Dropped Qty.	1201		Bal. Qty.	41804		60% PPPL	25082	-988	20% JPPL	8361	1173	20% Polymer	8361	-184	Ms. Shanta Sohoni divided forthcoming tenders on quantity basis (60%–20%–20%) between OP-1 Group (OP-1, OP-2, and OP-3), OP-4, and OP-6.			
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		It is decided that we will do this business on quantity basis. Sharing will be 20% for each firm. Polyset is having 3 firms therefor share of Polyset will be 60%, JPPL 20% & Polymer 20% (Pl. Inform us as soon as tender gets finalise for update the position time to time)																						
34.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	-	OP-4 asked Ms. Shanta Sohoni to make allocations.																					
35.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Pl. issue allocation for SWR Tender No. 30171519 due on 12/01/2108 for 87725 nos. immediately.																						
36.	Ms. Shanta Sohoni of OP-1 to Mr. Harsha Gumballi of OP-6 and OP-4	For NFR due 06/03/2018, Polyset will quote Rs. 441/- + Freight Rs. 40/- per pc + GST @ 5% extra = Total Rs. 505.05 (All incl) Non-allotties should quote 8-10% higher than PLR and Polymer Products is requested to quote 8-10% higher rate than PLR because his account is surplus	Ms. Shanta Sohoni gave a price quote of OP-1 for NFR tender and asked non-allotties and OP-6 to quote 8-10% higher than PLR.																					
37.	Ms. Shanta Sohoni of OP-1 to OP-4	<table border="1"> <thead> <tr> <th></th> <th></th> <th>Earlier Excess</th> </tr> </thead> <tbody> <tr> <td>Total Qty.</td> <td>86535</td> <td></td> </tr> <tr> <td>Dropped Qty.</td> <td>13138</td> <td></td> </tr> <tr> <td>Bal. Qty.</td> <td>73397</td> <td></td> </tr> <tr> <td>60% PPPL</td> <td>44038</td> <td>1439</td> </tr> <tr> <td>20% JPPL</td> <td>14679</td> <td>-787</td> </tr> <tr> <td>20% Polymer</td> <td>14679</td> <td>-651</td> </tr> </tbody> </table> <p>It is decided that we will do this business on quantity basis. Sharing will be 20% for each firm. Polyset is having 3 firms therefor share of Polyset will be 60%, JPPL 20% & Polymer 20% (Pl. Inform us as soon as tender gets finalise for update the position time to time)</p>			Earlier Excess	Total Qty.	86535		Dropped Qty.	13138		Bal. Qty.	73397		60% PPPL	44038	1439	20% JPPL	14679	-787	20% Polymer	14679	-651	Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (60%-20%-20%) between OP-1 Group (OP-1, OP-2, and OP-3), OP-4, and OP-6. In reply, OP-4 asked Ms. Shanta Sohoni to provide rates for WCR tender, and Ms. Shanta Sohoni supplied the
		Earlier Excess																						
Total Qty.	86535																							
Dropped Qty.	13138																							
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60% PPPL	44038	1439																						
20% JPPL	14679	-787																						
20% Polymer	14679	-651																						
38.	Mr. Rajesh R. of OP-4 to Ms. Shanta	Dear Mam, Pl. send the rates we have to quote in the below P. Tube tender immediately.																						



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S. No.	E-mail (To and From)	Content of e-mail								Observation
		Rly.	Tender No.	Due Date	Qty.	PPPL	JPPL	Polymer		
	Sohoni of OP-1	WCR	30181008	29/05/2018	7910	3164	3164	1582		rates to be quotes rates of both OP-1 and OP-4, to which OP-4 agreed.
39.	Ms. Shanta Sohoni of OP-1 to OP-4	Polyset will quote Rs. 441/- + Freight Rs. 35/- per pc. + GST @ 5% = Total Rs. 499.80 per pc all incl JPPL will quote Rs. 441/- + Freight Rs. 40/- per pc. + GST @ 5% = Total Rs. 505.05 per pc all incl. Pl. confirm								
40.	OP-4 to Ms. Shanta Sohoni of OP-1	OK. We will quote as per your mail.								
41.	Ms. Shanta Sohoni of OP-1 to OP-4 and Mr. Harsha Gumballi of OP-6	It is decided that we will do this business basis. Sharing will be 20% for each firm. Polyset is having 3 firms therefore share of Polyset will be 60%, JPPL 20% & Polymer 20%. (Pl. Inform us as soon as tender gets finalize for update the position time to time)								Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (60%–20%–20%) between OP-1 Group (OP-1, OP-2, and OP-3), OP-4, and OP-6.
42.	Ms. Shanta Sohoni of OP-1 to OP-4			Earlier Excess						Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (60%–20%–20%) between OP-1 Group (OP-1, OP-2, and OP-3), OP-4, and OP-6.
		Total Qty.	100792							
		Dropped Qty.	14483							
		Bal. Qty.	86309							
		60% PPPL	51785	397						
		20% JPPL	17262	186						
		20% Polymer	17262	-582						
		It is decided that we will do this business basis. Sharing will be 20% for each firm. Polyset is having 3 firms therefore share of Polyset will be 60%, JPPL 20% & Polymer 20%. (Pl. Inform us as soon as tender gets finalize for update the position time to time)								
43.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Pl. see the attachment file regarding our updated accounts. Also please refer our earlier mail dt. 8/8/2018 for SWR tender 100 Nos. Kindly update our account and issue allocation accordingly.								OP-4 asked OP-1 to see the attachment file regarding its updated accounts and updated



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S. No.	E-mail (To and From)	Content of e-mail	Observation																					
			OP-4's allocation accordingly.																					
44.	Ms. Shanta Sohoni of OP-1 to OP-4	<table border="1"> <thead> <tr> <th></th> <th></th> <th>Earlier Excess</th> </tr> </thead> <tbody> <tr> <td>Total Qty.</td> <td>123682</td> <td></td> </tr> <tr> <td>Dropped Qty.</td> <td>14483</td> <td></td> </tr> <tr> <td>Bal. Qty.</td> <td>1091199</td> <td></td> </tr> <tr> <td>60% PPPL</td> <td>65519</td> <td>215</td> </tr> <tr> <td>20% JPPL</td> <td>21840</td> <td>808</td> </tr> <tr> <td>20% Polymer</td> <td>21840</td> <td>-1022</td> </tr> </tbody> </table> <p>It is decided that we will do this business basis. Sharing will be 20% for each firm. Polyset is having 3 firms therefore share of Polyset will be 60%, JPPL 20% & Polymer 20%. (Pl. Inform us as soon as tender gets finalize for update the position time to time)</p>			Earlier Excess	Total Qty.	123682		Dropped Qty.	14483		Bal. Qty.	1091199		60% PPPL	65519	215	20% JPPL	21840	808	20% Polymer	21840	-1022	Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (60%–20%–20%) between OP-1 Group (OP-1, OP-2, and OP-3), OP-4, and OP-6.
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46.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	NWR tender JPPL will quote Rs. 479/- basic + 5% GST = Rs. 502.95 per pc. Pl. Confirm the rates. PPPL & JPPL are equally allotted in this tender. Regards Rajesh Nair	OP-4 informed OP-1 about the price it would quote in North Western Railway tender and requested OP-1 to confirm, as the said tender was allocated equally between OP-1 and O-4. In reply, OP-1 informed OP-4 about its price and the price that OP-4 should quote. OP-4 then informed OP-1 that it has submitted a revised bid on the basis of discussions between OP-1 and OP-4.
47.	Ms. Shanta Sohoni of OP-1 to OP-4	Recently we have received the order @ Rs. 463.50 per pc. + Freight Rs. 35/- per pc. + GST 5% = Total Rs. 523.42 per pc. (All incl.) You are requested to quote Rs. 498.50 + GST 5% = Rs. 523.42 all incl. Pl. Confirm.	
48.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	OK. As per our discussion, I have submitted revised BID today @ 498.50 + 5% GST. Regards Rajesh Nair	
49.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Pl. see the updated P. Tube account. Our excess pcs=449 Nos. only instead of 2300 Nos. Pl. update the same in the record issue coming allocation accordingly.	OP-4 asked OP-1 to see its updated accounts sent as attachment and update OP-4's allocation accordingly.
50.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	Pl. issue allocation for tender No. 30181519 SWR due on 5/2/2019 for P. Tube Urgent Thanks and Regards, Rajesh Nair	OP-4 asked Mr. Shanta Sohoni to make allocations for South Western Railway tender.
51.	Ms. Shanta Sohoni of	Subject: Allotment of SWR Protective tube due 5-2-2019	In reply, Ms. Shanta Sohoni informed OP-4 to quote 8–10%



S. No.	E-mail (To and From)	Content of e-mail	Observation																									
	OP-1 to OP-4	Pl. quote strictly 8-10% higher than PLR (PLR Rs. 441/- + Freight Rs. 35/- + GST 5% = 499.80 all incl)	higher than the Price List Rates in SWR tender.																									
52.	Ms. Shanta Sohoni of OP-1 to OP-4	<table border="1"> <thead> <tr> <th></th> <th></th> <th>Earlier Excess</th> </tr> </thead> <tbody> <tr> <td>Total Qty.</td> <td>142685</td> <td></td> </tr> <tr> <td>Dropped Qty.</td> <td>19960</td> <td></td> </tr> <tr> <td>Bal. Qty.</td> <td>122725</td> <td></td> </tr> <tr> <td>60% PPPL</td> <td>73635</td> <td>-734</td> </tr> <tr> <td>20% JPPL</td> <td>24545</td> <td>2783</td> </tr> <tr> <td>20% Polymer</td> <td>24545</td> <td>-2048</td> </tr> </tbody> </table> <p>It is decided that we will do this business basis. Sharing will be 20% for each firm. Polyset is having 3 firms therefore share of Polyset will be 60%, JPPL 20% & Polymer 20%. (Pl. Inform us as soon as tender gets finalize for update the position time to time)</p>			Earlier Excess	Total Qty.	142685		Dropped Qty.	19960		Bal. Qty.	122725		60% PPPL	73635	-734	20% JPPL	24545	2783	20% Polymer	24545	-2048	Ms. Shanta Sohoni updated and divided forthcoming tenders on quantity basis (60%–20%–20%) between OP-1 Group (OP-1, OP-2, and OP-3), OP-4, and OP-6.				
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53.	Ms. Shanta Sohoni of OP-1 to OP-4 and OP-5	<p>Rama Engineering joined the pool w.e f. 19/06/2019 We have made allotment accordingly with discussion with REW.</p> <table border="1"> <thead> <tr> <th>Firm</th> <th>Share</th> <th>Earlier Excess/ Shortage</th> <th>Allotted Qty.</th> <th>Net Excess/ Shortage</th> </tr> </thead> <tbody> <tr> <td>PPPL (3)</td> <td>60%</td> <td>-3483</td> <td>6894</td> <td>2086</td> </tr> <tr> <td>JPPL (1)</td> <td>20%</td> <td>3483</td> <td>2298</td> <td>212</td> </tr> <tr> <td>REW (1)</td> <td>20%</td> <td>0</td> <td>2298</td> <td>-2298</td> </tr> <tr> <td>Total</td> <td>100%</td> <td>0</td> <td>11490</td> <td>0</td> </tr> </tbody> </table>	Firm	Share	Earlier Excess/ Shortage	Allotted Qty.	Net Excess/ Shortage	PPPL (3)	60%	-3483	6894	2086	JPPL (1)	20%	3483	2298	212	REW (1)	20%	0	2298	-2298	Total	100%	0	11490	0	Ms. Shanta Sohoni informed that OP-5 has also joined the cartel and circulated a new allotment with sharing pattern of 60%–20%–20% in quantity distribution amongst OPs 1, 2, and 3, OP-4, and OP-5.
Firm	Share	Earlier Excess/ Shortage	Allotted Qty.	Net Excess/ Shortage																								
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Total	100%	0	11490	0																								
54.	Ms. Shanta Sohoni of OP-1 to OP-4	<p>We have worked out earlier account taking 80% in account and accordingly excess/shortage taken into new account. Earlier working file is enclosed herewith for your reference. It is decided that we will do this business on quantity basis. Sharing will be 20% for each firm Polyset is having 3 firms therefore share of Polyset will be 60%, JPPL 20% & Polymer 20% (Pl. inform us as soon as tender gets finalise for update the position time to time)</p>	Ms. Shanta Sohoni sent an earlier allocation on a quantity basis (60%–20%–20%) between OP-1 Group (OP-1, OP-2, and OP-3), OP-4, and OP-6. She stated that, based on																									



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			earlier excess/shortage, new allocation has been made.																																																																																									
55.	Ms. Shanta Sohoni of OP-1 to OP-5, OP-4, and OP-7	<p>Subject: PT allotment Attachments: PT2-AC.xlsx Account for Polyacetal Protective Tubes M/s. Hari Narayan Bihani, Jaipur got approval PLR : Rs. 454/- + Freight Rs. 40/- + GST @ 5% (Non-allottees should quote 8% to 10% higher than PLR)</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Rly.</th> <th>Tender No.</th> <th>Due date</th> <th>Total Qty.</th> <th>Allotted Qty.</th> <th>PPPL</th> <th>JPPL</th> <th>REW</th> <th>HNB</th> <th>Qty. dropped</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>WCR</td> <td>30191008</td> <td>11/07/2019</td> <td>11452</td> <td>9162</td> <td>1832</td> <td>1832</td> <td>0</td> <td>5497</td> <td></td> </tr> <tr> <td>2</td> <td>SR</td> <td>04190910</td> <td>29/07/2019</td> <td>2892</td> <td>2314</td> <td>2314</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>3</td> <td>SCR</td> <td>30191051</td> <td>06/08/2019</td> <td>9940</td> <td>7952</td> <td>4771</td> <td></td> <td>3181</td> <td>5497</td> <td></td> </tr> <tr> <td></td> <td></td> <td></td> <td>Total</td> <td>24284</td> <td>19427</td> <td>8918</td> <td>1832</td> <td>3181</td> <td>5497</td> <td>0</td> </tr> </tbody> </table> <table border="1"> <tr> <td>Dropped</td> <td>0</td> </tr> <tr> <td>Balance</td> <td>19427</td> </tr> </table> <table border="1"> <thead> <tr> <th>Firm</th> <th>Share</th> <th>Earlier Excess(-)/ Shortage(+)</th> <th>Allotted Qty.</th> <th>Net Excess(+)/ Shortage(-)</th> </tr> </thead> <tbody> <tr> <td>PPPL (3)</td> <td>50.00%</td> <td>5229</td> <td>9714</td> <td>-6025</td> </tr> <tr> <td>JPPL (1)</td> <td>16.67%</td> <td>-5811</td> <td>3239</td> <td>4405</td> </tr> <tr> <td>REW (1)</td> <td>16.67%</td> <td>582</td> <td>3239</td> <td>-640</td> </tr> <tr> <td>HNB</td> <td>16.67%</td> <td>0</td> <td>3239</td> <td>2258</td> </tr> <tr> <td>Total</td> <td>1</td> <td>0</td> <td>19429</td> <td>-2</td> </tr> </tbody> </table>	S. No.	Rly.	Tender No.	Due date	Total Qty.	Allotted Qty.	PPPL	JPPL	REW	HNB	Qty. dropped	1	WCR	30191008	11/07/2019	11452	9162	1832	1832	0	5497		2	SR	04190910	29/07/2019	2892	2314	2314					3	SCR	30191051	06/08/2019	9940	7952	4771		3181	5497					Total	24284	19427	8918	1832	3181	5497	0	Dropped	0	Balance	19427	Firm	Share	Earlier Excess(-)/ Shortage(+)	Allotted Qty.	Net Excess(+)/ Shortage(-)	PPPL (3)	50.00%	5229	9714	-6025	JPPL (1)	16.67%	-5811	3239	4405	REW (1)	16.67%	582	3239	-640	HNB	16.67%	0	3239	2258	Total	1	0	19429	-2	Ms. Shanta Sohoni informed that OP-7 has also joined the cartel and circulated new allotment with sharing pattern of 50%–16.67%–16.67%–16.67% in quantity distribution amongst OPs 1, 2, and 3, OP-4, OP-5, and OP-7. The PLR to be quoted by the vendor who has been allotted a tender was also circulated and it was stated that suppliers who are not allotted a tender under cartel should quote 8%–10% higher than PLR.
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56.	Ms. Shanta Sohoni of OP-1 to OP-7, OP-5,	<table border="1"> <tr> <td>Dropped</td> <td>0</td> </tr> <tr> <td>Balance</td> <td>26857</td> </tr> </table>	Dropped	0	Balance	26857	Ms. Shanta Sohoni circulated the revised allotment with																																																																																					
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58.	Ms. Shanta Sohoni of OP-1 to Mr. Harsha Gumballi and Mr. Surya of OP-6, OP-7, OP-5, and OP-4	<p>M/s. Polymer Products India Ltd., Bangalore got approval as approved supplier of Polyacetal Protective tube w.e.f. 26/09/2019 and join the pool.</p> <p>Hence, we have revised our working and allotment of new tenders are given in the enclosed statement.</p> <p>All are requested to quote your tender accordingly.</p> <p>Non- allotties should quote min. 8-10% higher than PLR.</p> <p>For any doubt pl. discuss before quoting.</p> <p>M/s. Hari Narayan Bihani, Jaipur got approval</p> <p>PLR : Rs. 454/- + Freight Rs. 40/- + GST @ 5%</p> <p>(Non-allottees should quote 8% to 10% higher than PLR)</p> <table border="1"> <thead> <tr> <th>Firm</th> <th>Share</th> <th>Earlier Excess(-)/</th> <th>Allotted Qty.</th> <th>Net Excess(+)/</th> </tr> </thead> <tbody> <tr> <td></td> <td></td> <td>Shortage(+)</td> <td></td> <td>Shortage(-)</td> </tr> </tbody> </table>	Firm	Share	Earlier Excess(-)/	Allotted Qty.	Net Excess(+)/			Shortage(+)		Shortage(-)				Ms. Shanta Sohoni sent an e-mail to other OPs stating that OP-6 has got approval, and accordingly, the allocation table has been revised. The PLR to be quoted by the vendor who has been allotted a tender was also circulated and																								
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				Shortage(+)		Shortage(-)	<p>it was stated that suppliers who are not allotted a tender under cartel should quote 8%–10% higher than PLR.</p> <p>In reply, Mr. Venkata of OP-6 stated that only tenders quoted from the date of their entry into the cartel should be considered in the allocation table, and tenders prior to that should not be considered.</p> <p>On the other hand, OP-4 informed that, since the vendors, prior to joining the cartel, underquoted and got the tenders on their joining, such tenders which they got prior to joining the cartel should be accounted for in their account in the allocation table under cartel arrangement. The previous underquoting by OP-6 (which was done independently by OP-6) hampered smooth</p>
		PPPL (3)	42.80%	-9532	13016	-4340	
		JPPL (1)	14.30%	4483	4349	134	
		REW (1)	14.30%	2710	4349	-348	
		HNB	14.30%	2338	4349	101	
		PPI	14.30%	0	4349	4451	
		Total	1.00	-1	30410	-1	
59.	Mr. Venkata Subramanyam of OP-6 to Ms. Shanta Sohoni of OP-1	We are in the group from day before so please consider from that day as our entry, tenders quoted before by us do not consider					<p>On the other hand, OP-4 informed that, since the vendors, prior to joining the cartel, underquoted and got the tenders on their joining, such tenders which they got prior to joining the cartel should be accounted for in their account in the allocation table under cartel arrangement. The previous underquoting by OP-6 (which was done independently by OP-6) hampered smooth</p>
60.	Mr. Rajesh R. of OP-4 to Mr. Venkata Subramanyam of OP-6 and Ms. Shanta Sohoni of OP-1	<p>JPPL cannot accept the points raised by Polymer Products.</p> <p>Every time one member is coming with big underquoting and joining the pool. It is not possible.</p> <p>Polymer products should aware that pool is running in P. Tube. Then how we can accept this type of query.</p> <p>Our opinion is that where ever the tenders goes to them before joining should be accounted in their account for smooth running of pool otherwise there is no meaning to run the pool.</p> <p>It was very painful to say that we are not getting any business from this pool such type of quoting by firms.</p> <p>This is for information to all members.</p>					<p>On the other hand, OP-4 informed that, since the vendors, prior to joining the cartel, underquoted and got the tenders on their joining, such tenders which they got prior to joining the cartel should be accounted for in their account in the allocation table under cartel arrangement. The previous underquoting by OP-6 (which was done independently by OP-6) hampered smooth</p>



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61.	Shanta Sohoni to OP-5, OP-7, Mr. Venkata Subramanyam of OP-6, and Mr. Vishal Baid of OP-4	-	Ms. Shanta Sohoni sent an e-mail to other OPs to hold a meeting of the approved vendors to discuss the business of polyacetal protective tubes.																																			
62.	Mr. V. Chakrapani of OP-5 to Ms. Shanta Sohoni with CC to other OPs	Subject: Re: Meeting regarding business of Protective Tube Any date with prior intimation is OK for me	In reply, OP-5 stated that any date for meeting with prior intimation is fine for it.																																			
63.	Ms. Shanta Sohoni of OP-1 to OP-7, Mr. Harsha Gumballi, and Mr. Surya of OP-6, OP-5, and OP-4	<p>PLR : Rs. 454/- + Freight Rs. 40/- + GST @ 5% (Non-allotties should quote 8% to 10% higher than PLR)</p> <table border="1"> <thead> <tr> <th>Firm</th> <th>Share</th> <th>Earlier Excess(-)/ Shortage(+)</th> <th>Allotted Qty.</th> <th>Net Excess(+)/ Shortage(-)</th> </tr> </thead> <tbody> <tr> <td>PPPL (3)</td> <td>42.80%</td> <td>-10047</td> <td>14645</td> <td>-5277</td> </tr> <tr> <td>JPPL (1)</td> <td>14.30%</td> <td>4655</td> <td>4893</td> <td>-238</td> </tr> <tr> <td>REW (1)</td> <td>14.30%</td> <td>2882</td> <td>4893</td> <td>-721</td> </tr> <tr> <td>HNB (1)</td> <td>14.30%</td> <td>2510</td> <td>4893</td> <td>1042</td> </tr> <tr> <td>PPI (1)</td> <td>14.30%</td> <td>0</td> <td>4893</td> <td>5194</td> </tr> <tr> <td>Total</td> <td>1.00</td> <td>-1</td> <td>34217</td> <td>-1</td> </tr> </tbody> </table>	Firm	Share	Earlier Excess(-)/ Shortage(+)	Allotted Qty.	Net Excess(+)/ Shortage(-)	PPPL (3)	42.80%	-10047	14645	-5277	JPPL (1)	14.30%	4655	4893	-238	REW (1)	14.30%	2882	4893	-721	HNB (1)	14.30%	2510	4893	1042	PPI (1)	14.30%	0	4893	5194	Total	1.00	-1	34217	-1	Ms. Shanta Sohoni circulated new allotment with sharing pattern of 42.8%–14.3%–14.3%–14.3%–14.3% in quantity distribution amongst OPs 1, 2, and 3, OP-4, OP-5, OP-6, and OP-7. The PLR to be quoted by the vendor who has been allotted a tender was also circulated and it was stated that suppliers who are not allotted a tender under cartel should quote 8%–10% higher
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64.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	<p>As per WCR officials order goes to HNB and Polyset. Pl. see the allocation below:</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Rly.</th> <th>Tender No.</th> <th>Due date</th> <th>Total Qty.</th> <th>Allotted Qty.</th> <th>PPPL</th> <th>JPPL</th> <th>REW</th> <th>HNB</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>WCR</td> <td>30191008</td> <td>11/07/2019</td> <td>11452</td> <td>9162</td> <td>1832</td> <td>1832</td> <td>0</td> <td>5496</td> </tr> </tbody> </table> <p>Pl. confirm whether you have received the order and how much quantity. HNB confirmed the order received. Kindly remove 1832 Nos. from our PT2 account and accordingly issue coming allocations. During the whole year we have supplied only 2900 Nos. to ICF. How can we run our factory with this pool.</p>	S. No.	Rly.	Tender No.	Due date	Total Qty.	Allotted Qty.	PPPL	JPPL	REW	HNB	1	WCR	30191008	11/07/2019	11452	9162	1832	1832	0	5496	OP-4 complained to OP-1 about the allotment of Western Central Railway tender to OP-1 and OP-7. It stated that it has only supplied 2900 quantity in the year to ICF, and so, how can it run its factory in such pool?															
S. No.	Rly.	Tender No.	Due date	Total Qty.	Allotted Qty.	PPPL	JPPL	REW	HNB																													
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66.	Ms. Shanta Sohoni of OP-1 to OP-4	<p>Above mentioned tender is allotted between Polyset and Jai Polypan. Polyset will quote Rs. 454.50 + Freight Rs. 40/- + GST 12% = Rs. 553.84 per pc all incl. Jai Polypan will quote Rs. 460/- + Freight Rs. 45/- + GST 12% = Rs. 560.60 per pc all incl. Pl. confirm the same.</p>	Ms. Shanta Sohoni of OP-1 provided the rates to be quoted in tender allotted to both OP-1 and OP-4, to OP-4.																																			
67.	Mr. Rajesh R. of OP-4 to Ms. Shanta Sohoni of OP-1	<p>Mam, OK. JPPL will quote 460+45+12% = 565.60 per pc all incl. Regards Rajesh Nair</p>	In response, OP-4 confirmed that it will quote the price given by OP-1.																																			
68.	Mr. R. Nair of OP-4	<p>Polymer Products underquoted in this tender. Why?? Last year in WCR tender HNB taken our quantity and now this year ICF Polymer Products. How can we run the pool.</p>	However, later, OP-4																																			



S. No.	E-mail (To and From)	Content of e-mail	Observation
	to Ms. Shanta Sohoni of OP-1	During the year 2019-2020 we have only supplied 2900 Pcs. P. Tubes then how can we run our factory????? What is the use of this pool???? Regards Rajesh Nair	complained to OP-1 that while ICF tender was allotted to OP-1 and OP-4, OP-6 underquoted in the same without any intimation. In turn, OP-1 advised OP-6 to withdraw its offer immediately. Thereafter, OP-4 can be seen asking OP-1 about the status of OP-6's withdrawal.
69.	Ms. Shanta Sohoni of OP-1 to Mr. Harsha Gumballi, Mr. Surya, and Mr. Venkata Subramanyam of OP-6	ICF tender was allotted to Polyset and Jai Polypan. How Polymer Products underquoted without any advance intimation and also 13-14% lower than the PLR. You are requested to withdraw your offer immediately and copy of withdrawal letter should be forwarded to us for confirmation.	
70.	Mr. Rajeev Dudhani of OP-4 to Ms. Shanta Sohoni of OP-1	Have u received withdrawal letter from Polymer products ? ? ? What is the next step for pool??? Rajeev Dudhani	
71.	Mr. Rajeev Dudhani of OP-4 to Ms. Shanta Sohoni of OP-1	What is the status of withdrawal letter. It seems that Polymer products is not interested in pool? If they not withdraw their offer then it will be very difficult to continue pool.	
72.	Ms. Shanta Sohoni of OP-1 to OP-5, OP-7, OP-4, and Mr. Harsha Gumballi and Mr. Surya of OP-6	Allotment for SR tender due on 01/07/2020 for Protective tube is sent herewith. All are requested to quote the rate as per allotment without underquoting. We have revised the share pattern which may please be noted.	